

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00496/2020**

Jabalpur, this Tuesday, the 05<sup>th</sup> day of January, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Smt. Kankan Nanaji Aged about 54 years W/o Shri Sanjay nanaji  
Posted as Staff Nurse at Beedi Worker Dispensary Waraseoni,  
Balaghat (M.P.) R/o Ward 13 Balaghat District Balaghat (M.P.)  
481001 **-Applicant**

(By Advocate –**Shri N.K. Salunke**)

**V e r s u s**

1. Union of India, Through the Secretary Ministry of  
Labour & Employment Shram Shakti Bhawan  
Rafi Margh New Delhi 110006

2. Director General (Labour Welfare) Ministry of Labour  
& Employment Room No.9-10 Jaisalmer House Maan  
Singh Road New Delhi 110006

3. Welfare Commissioner (Headquarter) Labaur Welfare  
Organization Jaisalmer House, Mansingh Road  
New Delhi PIN 110006

4. Welfare & Cess Commissioner Labour Welfare  
Organization O/o 797, Shantikunj South Civil Lines  
Jabalpur (M.P.) 482001

5. Shri P.C. Parmar, Aged about 59 years Posted as  
Welfare & Cess Commissioner Labour Welfare  
Organization, 797 Shantikunj South Civil Lines Jabalpur  
District Jabalpur (M.P.) 482001 **- Respondents**

(By Advocate –**Shri S.P. Singh**)

**ORDER (Oral)****By Ramesh Singh Thakur, JM:-**

Reply has been filed on behalf of the respondents.

2. Learned counsel for the applicant submits that the applicant had applied under Voluntary Retirement Scheme which has been accepted by the respondents on 18.12.2020 and he stood retired on the same date. Therefore, this application has become infructuous.

3. In view of the above, this Original Application is disposed of as having become infructuous.



**(Naini Jayaseelan)**  
**Administrative Member**

**(Ramesh Singh Thakur)**  
**Judicial Member**

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